

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

CP (IB)/14/7/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	M/s Shree Salasar Properties & Finance Pvt. Ltd. 2. M/s Krishana Trade & Commerce Pvt. Ltd. Vs. M/s Everest Infra Energy Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Saunak Mitra, Adv
Mr.Saurav Jain for Financial Creditors

For Respondent (s) : Mr. Joy Saha Sr. Adv for Corporate Debtor
Mr. Kuldip Mullick, Adv
Mr. Shashi Agarwasl FCA

ORDER

Both sides present. List this matter for final hearing on **09.10.2023**. Both the parties are directed to get ready for addressing their arguments without seeking any adjournment on that date.

**Sd/-
Shri K.K.Singh
Member (Technical)**

**Sd/-
H.V. Subba Rao
Member (Judicial)**